

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 473 of 2019

IN THE MATTER OF:

M/s. Jain Irrigation Systems Ltd.

...Appellant

Versus

M/s. Sakthi Sugars Ltd.

...Respondent

Present:

For Appellant :

**Mr. Arun Kathpalia, Senior Advocate with
Mr. Vishnu Shankar and Mr. Sriram P., Advocates**

O R D E R

08.07.2019 By way of a last chance, we allow the Appellant 10 days' more time to file Form-5 in terms of the earlier order passed by this Appellate Tribunal.

Place the case 'for Admission (Fresh Case)' on **23rd July, 2019** on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc